BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.(IB) No.441/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M.

Name	of the Company	Vistar Financiers Pvt.Ltd	IVs-Datre Corporation Limited	d
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

NEHA SOMANI, PCS

RAKESH ACARWAL

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Sourani apri/2017 Ralear 9/11/2017

ORDER

Ld. Insolvency Resolution Professional (IRP) and the Ld. Counsel for the financial creditor is present.

Ld. IRP has informed that at the first meeting of Committee of Creditors (CoC), CoC has approved his name for being appointed as Resolution Professional.

IRP is directed to file the minutes of the CoC meeting along with the progress report so that we can pass appropriate order in this respect.

List on 29/11/2017 for filing of Progress Report.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Sd

Member (J)